

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) While no formal survey has been conducted in the recent past on passenger traffic potential between Gulf and Trivandrum, desk studies and day-to-day monitoring of traffic flows are undertaken by Air India.

(b) and (c). Do not arise.

(d) No, Sir.

(e) Does not arise

(f) The presently deployed capacity of 11 direct flights per week between Gulf and Trivandrum is sufficient to cater to the traffic demands.

Delivery of Remaining Airbus A-320

8715. **SHRI SANAT KUMAR MANDAL:** Will the Minister of CIVIL AVIATION be pleased to state the decision taken for taking the delivery of the remaining four Airbus A-320, which were originally supposed to join the fleet and are now ready in Toulouse (France)?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The matter is under consideration.

Revision of Alcohol Prices

8716. **SHRI NARSINGRAO SURYA-WANSHI:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether State Governments have requested Union Government to announce the revised prices of alcohol expeditiously as the present price structure was not economically viable for the industry; and

(b) if so, the action taken in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). There is no specific request from State Governments in this regard. However, based on requests from industry associations, B.I.C.P. have been asked to conduct a fresh cost study for revision of the alcohol prices.

[*Translation*]

Shuttle Trains Service From Satna to Allahabad

8717. **SHRI SUKHENDRA SINGH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether passengers from Satna to Manikpur railway stations (CR) in Madhya Pradesh are facing much inconvenience due to cancellation of Itarsi-Allahabad passenger train and the passengers have to pay express train fares for the said journey;

(b) if so, whether it is proposed to introduce a shuttle train from Satna to Allahabad keeping in view the demand of the people; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. 1389/1390 Itarsi-Allahabad Passenger has not been cancelled.

(b) and (c). Do not arise.

Rural Electrification in Bihar During Seventh Plan

8718. **SHRI RADHA MOHAN SINGH:** Will the Minister of ENERGY be pleased to state:

(a) whether the Rural Electrification Corporation has achieved the target fixed for

rural electrification in Bihar during the Seventh Plan;

(b) if not, the reasons therefor; and

(c) the number of villages electrified in Eastern and Western Champaran districts during the Seventh Plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes Sir, against the target of 12493, Bihar State Electricity Board has electrified 12724 villages during the Seventh Five Year Plan (1985-90).

(c) The number of villages electrified in East and West Champaran districts during the 7th Plan upto January, 1990 is 280 and 333 respectively.

[English]

Cancellation of Trivandrum-Gulf Flight

8719. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India flights between Trivandrum-Gulf countries have been cancelled several times without prior notice to the passengers;

(b) if so, how many times this cancellation has taken place since 1 January, 1990;

(c) the reasons for the cancellation of these flights; and

(d) the arrangements made for the passengers stay and alternate journey, when the flights are cancelled?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). During the

period 1.1.90 to 1.5.90, only four Air India flights between Trivandrum and Gulf countries were cancelled. Out of the four, one flight was cancelled due to commercial reasons and the other three due to Engineering problems.

(d) Whenever Air India flights are re-scheduled/cancelled, due to unavoidable reasons, passengers are transferred on other flights of Air India or other carriers to minimise inconvenience. Hotel accommodation/meals/refreshments are also provided, whenever, necessary.

Transmission Line from Chandrapur to Ramagundam

8720. SHRI RAJAMOohana REDDY:
SHRI J. CHOKKA RAO:
SHRI P. NARSA REDDY:

Will the Minister of ENERGY be pleased to state:

(a) whether a 400 kw double circuit transmission line from Chandrapur to Ramagundam is being constructed by the National Thermal Power Corporation;

(b) the time schedule for the completion of this line;

(c) whether the early completion of this line will help Andhra Pradesh in obtaining surplus power from the Western Region during peak hours; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A 400 KV double circuit transmission line (360 ckt. kms) from Chandrapur to Ramagundam is under execution by the National Thermal Power Corporation as part of the Central Transmission Project-I.